

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

27. C.P.(IB)-3241(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.11.2019**

NAME OF THE PARTIES: Kalubhai Gavjibhai Chaudhari.

v/s.

Matrubhoomi Realtech Development Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time the matter is adjourned. In the meanwhile, the
Petitioner is directed to take out one more notice clearly indicating the next
date of hearing to the other side and file proof of service. List this matter on
08.01.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)